GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO.1825 ANSWERED ON 13.02.2023

ESTABLISHMENT OF MORE KVs FOR ADMITTING CHILDREN FROM SC/ST/OBC AND MINORITY COMMUNITIES

†1825. SHRI HARISH DWIVEDI:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of Kendriya Vidyalayas functioning in the country at present;
- (b) whether the Government is planning to establish more Kendriya Vidyalayas by giving special focus to admit students belonging to the Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minority Communities; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) to (c) At present, there are 1249 Kendriya Vidyalayas functioning in the country. Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources for setting up a new KV as per norms. The proposals are subject to approval of the competent authority. KVs are not opened on the criteria of students belonging to the Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs) and Minority Communities etc. However, reservation as per Government norms is provided for SC, ST and OBC children in KVs.
